

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4376  
ANSWERED ON:19.12.2014  
DEVOLUTION OF SCHEMES TO PANCHAYATI RAJ INSTITUTIONS  
Muddahanumegowda Shri S.P.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has prepared / proposes to prepare Activity Maps for the devolution of functions, funds and finances of various schemes to the Panchayati Raj Institutions;
- (b) if so, the details of schemes being covered/ left out in this regard; and
- (c) the time by which the Activity Mapping is likely to be completed?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to(c):The Ministry of Panchayati Raj (MoPR) introduced "Activity Mapping" for implementation of Centrally Sponsored Schemes (CSSs) as an instrument for devolving functions along with funds and functionaries to the Panchayati Raj Institutions (PRIs) at the appropriate level. PRIs have been increasingly involved in the implementation and monitoring of various Centrally Sponsored Schemes (CSS) including State schemes. There is still much ambiguity about their exact role and responsibilities. Guidelines of many schemes merely state that PRIs will be involved in the implementation of scheme, but do not talk about the exact mode of delivery to the implementing agency/ State Government

An Expert Committee constituted by Ministry of Panchayati Raj (MoPR) in 2012 and to examine how Panchayats could be leveraged for more efficient delivery of Public goods and Services", submitted it's Report to the Government in April, 2013. The Report has several recommendations for empowerment of PRIs, including revision of guidelines; and preparation of Activity Mapping under CSS, for providing role and responsibilities to the PRIs. The Expert Committee has also given model "Activity Mapping" for the schemes being administered by eight Ministries/Departments namely; D/o Rural Development, D/o Agriculture and Cooperation, M/o Water Resources, M/o Rural Drinking Water and Sanitation, D/o School Education and Literacy, M/o Health and Family Welfare, M/o Women and Child Development and M/o Tribal Affairs.

The Report of the Expert Committee was circulated to all the State Governments and Central Ministries for taking appropriate action on the recommendations. The Inter-Ministerial Steering Committee on "Enhancing the role of Panchayats in Centrally Sponsored Scheme" headed by Secretary(PR) met on 26.7.2013 and reviewed the status of implementation of the recommendations of the Expert Committee in respect of Centrally Sponsored Schemes with particular focus on provision of role and responsibilities for PRI's and Activity Mapping to be reflected in scheme guidelines. Seventeen Ministries/Departments attended the meeting. While several Ministries informed that guidelines have already been revised or are under revision, all those present assured early action in the matter.

Meanwhile, the Cabinet Secretary had written a letter dated 6th August, 2013, to all Secretaries in the Ministries/Departments for taking time- bound action for revision of CSS guidelines and preparation of Activity Mapping based on the Expert Committee's recommendations. Then, the Cabinet Secretariat decided to convene CoS meeting to review the progress made on the matter. MoPR submitted agenda note covering progress made on the matter in 8 Ministries/Departments, for first phase, since the Expert Committee has given model Activity Mapping for their CSS schemes.

CoS meeting which was held 4 times with those 8 Ministries/Departments reviewed progress made by them on revision of guidelines of their CSS and preparation of Activity Mapping. All these 8 Ministries/Departments have reported that guidelines of the identified schemes were revised besides completion of Activity Mapping for them for providing role and responsibilities to PRIs in their implementation,

In so far as Integrated Child Development Services (ICDS) Scheme of the Ministry of Women and Child Development is concerned, Activity Mapping under ICDS has already been prepared by this Ministry and views of the States/ UTs have been solicited on the model "Activity Maps" shared by the Expert Committee on leveraging of Panchayats. So far, requisite information has been received from the States of Arunachal Pradesh, Haryana, Himachal Pradesh, Karnataka, Kerala, Mizoram, Odisha, Punjab and UT of A&N Islands. However, Delhi has no PRI system.